

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-53-2020**

Abdul Karim Shaikh

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri Kautuk Raikar, Advocate for the Petitioner.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14 October 2020****P.C. :**

The learned Additional Public Prosecutor seeks further time.

2. Post the matter on 20.10.2020.

DAMA SESHADRI NAIDU, J.

NH